

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

5. IA 2020/2024 in C.P. (IB)/4271(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2024**

NAME OF THE PARTIES:- Jitendra Palande
IN THE MATTER OF
Esel Infraprojects Ltd.
V/s
Kakade Developers Private Limited

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 2020 of 2024:- Counsel, Pawan Kulkarni appeared for the Applicant/Liquidator through VC. This Application is filed by the Liquidator for placing on record 11th Progress report for the quarter ended on 31.03.2024 which is annexed with the present Application. The said report is taken on record, no order is called for. Accordingly,

IA 2020 of 2024 is allowed and disposed of.

List the present Company Petition on **04.07.2024**.

SD/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

SD/-

KULDIP KUMAR KAREER
Member (Judicial)